

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4829  
ANSWERED ON:25.04.2013  
POWER FLUCTUATIONS  
Vijayan Shri A.K.S.

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government is aware of the reports that power fluctuations are damaging electrical appliances in homes and establishments and in many cases causing fatal accidents in the country;
- (b) if so, the details thereof; and
- (c) the remedial measures proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (c) : No reports of damaging electrical appliances in homes and establishments causing fatal accidents in the country due to electricity fluctuations have been received by the Government. Government of India has notified appropriate regulations called `Central Electricity Authority (Measures Relating to Safety and Electricity Supply) Regulations, 2010` which is applicable throughout India. Further, as per section 42 of the Electricity Act, 2003: `It shall be the duty of a distribution licensee to develop and maintain an efficient, coordinated and economical distribution system in his area of supply and to supply electricity in accordance with the provisions contained in this Act.` State Electricity Regulatory Commissions (SERCs) are entrusted with overseeing the performance of the licensees under their jurisdiction. Licensees are to comply with the standards of performance as laid down by the appropriate Commissions.